to Questions

- (c) if not, the time by which the new airport is likely to be made operational; and
- (d) the efforts being made to expedite the much delayed airport?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) Yes, Sir.

(b) to (d) The new airport terminal building is likely to be commissioned in the month of March, 1997.

Development of Buddhist Tourism Centres with Foreign Assistance

- 1032. SHRI LALIT ORAON: Will the Minister of TOURISM be pleased to state:
- (a) whether the Union Government are satisfied with the expenditure incurred through Bihar Government on the development of Buddhist tourist places in the State the foreign assistance;
- (b) if not, whether the Union Government propose to issue directions in this regard; and
 - (c) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) to (c) The progress of the Project for the development of Tourist Infrastructure along the Buddhist Circuit in Bihar with Overseas Economic Co-operation Fund Ioan assistance is 70% as of 31.1.1997.

The Union Government has convened regular meetings of the Steering Committee to review the progress.

[Translation]

Bonded Labourers

1033. SHRI RAJESH RANJAN ALIAS PAPPU YADAV: Will the Minister of LABOUR be pleased to state:

- (a) the estimated number of bonded labourers in each State particularly in tribal backward and hilly areas;
- (b) whether any action plan has been formulated for their liberation and rehabilitation;
 - (c) if so, the details thereof;
- (d) the number of bonded labourers liberated rehabilitated so far in each State particularly in Bihar;
- (e) whether any assistance has been provided to each State particularly Bihar for this purpose during the last three years;
- (f) if so, the details thereof particularly in regard to the tribal backward areas; and
 - (g) the achievements made in this regard?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) to (d) The State Governments have reported identification of 2,51,424 bonded

labourers out of which 2,30,915 bonded labourers have been rehabilitated under Centrally Sponsored Scheme for rehabilitation of bonded labour which envisage rehabilitation assistance upto the ceiling limit of Rs. 10,000/- per bonded labour. The expenditure is really shared by Central and State Governments on (50:50) basic. The State-wise details of bonded labourers identified/released and rehabilitated are at *statement-i*.

(e) to (g) The details of funds released during last three years to the states, including Bihar are given in the enclosed *statement*-II. The area-wise details are not maintained.

Statement-I
State-wise Details of Bonded Labourers

Name of the State	Number of Bonded Labourers		
	Identified & Released	Rehabilitated	
Andhra Pradesh	36,289	29,553	
Bihar	12,986	12,270	
Karnataka	62,708	55,231	
Madhya Pradesh	12,804	11,897	
Orissa	49,971	46,808	
Rajasthan	7,478	6,217	
Tamil Nadu	38,886	39,375	
Maharashtra	1,382	1,300	
Uttar Pradesh	27,489	27,469	
Kerala	823	710	
Haryan a	544	21	
Gujarat	64	64	
Total	2,51,424	2.30,915	

Statement-II

Amount released under Centrally Sponsored Scheme for rehabilitation of Bonded Labour.

(Rs. in lakhs)

		ν.	io. III iaitiio,
State	1993-94	1994-95	1995-96
Andhra Pradesh	101.41	31.25	79.37
Bihar	6.18	6.61	÷
Karnataka	171.50	42.66	2.84
Kerala	6.03	•	-
Orissa	5.75	0.39	1.63
Rajasthan	1.69	3.28	5.70
Tamil Nadu	1.59	1.12	-
	294.15	85.31	89.54